

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A. No. 1545/2017

The 16th day of January, 2019

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. ARADHANA JOHRI, MEMBER (A)**

Rekha Yadav (PET),
Age 36 years,
D/o Shri Mohinder Singh Yadav,
R/o 91, Ajay Park, Naya Bazar,
Najafgarh, Opp. BVM Public School,
New Delhi-110043. .. Applicant

(By Advocate : Shri Yashpal Rangi)

Versus

Govt. of NCT of Delhi & Ors. through:

1. The Chief Secretary,
Govt. of NCT of Delhi,
New Secretariat,
I.P. Estate, New Delhi.

2. Directorate of Education,
Through its Director,
Govt. of NCT of Delhi,
Old Secretariat,
Delhi.

3. The Special Director (Admn.),
Directorate of Education,
Govt. of NCT of Delhi,
Old Secretariat,
Delhi. .. Respondents

(By Advocate : Mrs. Harvinder Oberoi for Shri H.A. Khan)

ORDER (ORAL)**By Shri V. Ajay Kumar, Member (J)**

When this matter is taken up for hearing, learned counsel for the applicant submits that the O.A. has become infructuous.

2. Accordingly, the O.A. is dismissed as infructuous. However, the applicant is at liberty to avail his remedies, in accordance with law, if he is still aggrieved with the orders now passed by the respondents. No order as to costs.

(ARADHANA JOHRI)
Member (A)

(V. AJAY KUMAR)
Member (J)

/Jyoti /